

DIVISION BENCH

ITEM NO.111

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

CP (IB) No. 180/ALD/2019

CORAM:

1. SHRI RAJASEKHAR V.K,
HON'BLE MEMBER (JUDICIAL)
2. SHRI VIRENDRA KUMAR GUPTA,
HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th APRIL, 2022
2:30 PM.

NAME OF THE COMPANY	EVERGREEN INDIA MART PVT LTD V/S SUNWORLD DEVELOPERS PVT LTD
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH VIDEO CONFERENCING :

Ms. Archi Agarwal, Adv.
Sh. Manu Khare, Adv.

:For the operational creditor
: For the corporate debtor

ORDER

CP (IB) No. 180/ALD/2019

Ld. Counsel on both sides present.

Ld. Counsel appearing for the operational creditor reports that the matter has been settled out of Court and, therefore, he seeks to withdraw the present petition.

Recording these submissions CP (IB) No. 180/ALD/2019 is dismissed as withdrawn.

File be consigned to the records.

Virendra
Kumar Gupta

Digitally signed by Virendra Kumar Gupta
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18302873991AA8F782E5, cn=Virendra Kumar Gupta
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Virendra Kumar Gupta
Member (Technical)

Sd

Rajasekhar V.K.
Member (Judicial)

Kumud Narayan
(PS)